

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.4522 of 2018

Md. Mahfuz Alam & Anr. Petitioners
---Vs.---
The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Saurabh Shekhar, Advocate
For the Respondent-State : Mrs. Vandana Singh, Sr.SC-III
For the Respondent-JAC : Mrs. Richa Sanchita, Advocate
For the Respondent Nos.6-7: Mr. Prem Pujari Roy, Advocate
Mr. Deepak Kr. Dubey Advocate

Order No. 7 : Dated 26th June, 2020

Heard Mr. Saurabh Shekhar, the learned counsel appearing for the petitioner, Mrs. Vandana Singh, Sr.SC-III appearing for the respondent State, Mrs. Richa Sanchita, the learned counsel appearing for the respondent-JAC and Mr. Prem Pujari Roy and Mr. Deepak Kr. Dubey, the learned counsels appearing on behalf of the respondent nos.6 and 7.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Deepak Kr. Dubey, the learned counsel submits that he has also appeared on behalf of the respondent nos.6 and 7. He submits that he will file counter affidavit.

Mr. Richa Sanchita, the learned counsel for the respondent-JAC appears on its behalf and submits that she has already filed its counter affidavit.

Mrs. Vandana Singh, Sr. SC-III appears for the respondent nos.1 to 4.

Mr. Prem Pujari, the learned counsel for the respondent nos.6 and 7 will also file counter affidavit on behalf of the respondent nos.6 and 7. He is directed to serve copy of the counter affidavit to the learned counsels appearing for the respondent-State as well as the respondent-JAC.

Mr. Saurabh Shekhar, the learned counsel for the petitioner states that the State has approved the appointment of the petitioner and in that view of the matter, no counter is required on behalf of the State.

Mrs. Vandana Singh, the learned State counsel accepts this position.

At the request of Mr.Prem Pujari, the learned counsel, let the matter appear on 13.07.2020.

(Sanjay Kumar Dwivedi, J.)